

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G STransfer Petition (Civil) No.2842/2022

KAVITA ARORA &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(With IA No.193039/2022-EX-PARTE STAY)

WITH W.P.(C) No.1105/2022 (X)T.P.(C) No.2844/2022

(With IA No.193172/2022 - EX-PARTE STAY)

Date : 14-12-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)

Dr. Menaka Guruswamy, Sr. Adv.

Ms. Arundhati Katju, Adv.

Ms. Bhabna Das, Adv.

Mr. Utkarsh Pratap, Adv.

Mr. Sai Kaushal,

Ms. Shristi Borthakur,

Ms. Ritika Meena, Adv.

Ms. Shally Bhasin, AOR

Mr. Chaitanya Safaya, Adv.

Ms. Madhavi Agrawal, Adv.

Ms. Peehu, Adv.

Mr. Anand Grover, Sr. Adv.

Ms. Nupur Kumar, AOR

Mr. Rohin Bhatt, Adv.

Mr. Divyansh Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1 Issue notice, returnable in four weeks.

(CHETAN KUMAR)  
A.R. -cum-P.S.(SAROJ KUMARI GAUR)  
Assistant Registrar